

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 335**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24,
1942 (SAKA)**

COVID-19 CASES IN CAPFs

335. SHRI ANUMULA REVANTH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the number of COVID-19 cases among various Central Armed Police Forces (CAPF), separately;

(b) the details of the number of deceased due to COVID-19 among various Central Armed Police Forces separately;

(c) whether any special compensation was given to the family of those deceased due to COVID-19 in CAPF;

(d) if so, the details thereof, force-wise; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) :

CAPF wise details of Covid- 19 positive cases and deaths due to Covid- 19 as on 10.09.2020 is given below:-

Name of the Force	Total positive cases	No of deaths
BSF	8083	23
CRPF	8270	35
CISF	1312	24
ITBP	3067	7
SSB	2869	6
NSG	212	0
ARs	1605	5
Total	25418	100

(c) to (e): Yes Sir. In addition to normal benefits available to a CAPF personnel on death, it has been decided to provide Rs. 15 lakh to Next of Kins through “Bharat Ke Veer” Funds, in case CAPF personnel dies due to Covid-19 infection contracted while deployed on Covid- 19 related duties.